

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.320
412/252/ND/2018

IN THE MATTER OF:

M/s. LT Clothing Pvt. Ltd.

Vs

RoC

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

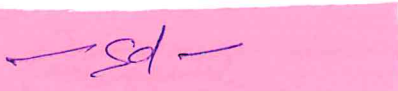
PRESENT:

For the Applicant :

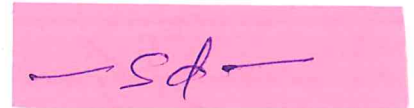
For the Respondent :

ORDER

List before the Regular Bench on 20.12.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**

Surjit